GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3361 ANSWERED ON:17.03.2015 MISUSE OF PESTICIDES Ray Dr. Ravindra Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that the number of the incidents of suicide are increasing in the country due to the misuse of pesticides;
- (b) if so, the details thereof and the number of such cases reported during each of the last three years and the current year State/UT-wise;
- (c) whether the Government proposes to formulate a policy for distribution of pesticides in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- (a) & (b): As reported by Directorate of Plant Protection, Quarantine & Storage, Ministry of Agriculture, all pesticides are registered under the Insecticides Act, 1968 and Rules 1971 there under. The registrations are subjected to several elaborate and rigorous trials in order to ensure efficacy and safety of the product on human and animal health including environmental issues. Apart from above, mandatory precautions and directions are contained in leaflets in packages and labeling of containers with precautions, directions for use and warning symbols, pictograms, color coding indicating "Poison", to alert the users. Despite all the above precautions, suicides, accidents and homicides do occur, as reported by the State Department of Agriculture as shown in the table enclosed as Annexure.
- (c): No, Sir.
- (d): Question does not arise.